

ITEM NO.5
SECTION II

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Criminal Appeal No(s). 1748/2019

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

BHANU PRATAP

Respondent(s)

Date : 08-12-2020 This appeal was called on for hearing today.

For Appellant(s)

Mr. Yagyawalkya Singh, Adv.

Mr. Ardhendumauli Kumar Prasad, AOR

For Respondent(s)

Ms. Veera Kaul Singh, AOR

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Sole respondent is duly represented.

Original records have been received from the High Court
and Trial Court.

Parties may file additional documents.

Registry to process the matter for listing before the
Hon'ble Court, as per rules.

ANIL LAXMAN PANSARE
Registrar